National Company Law Tribunal

Allahabad Bench

CP NO. 140/ND/2013.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Modi Undustries Utd.

SECTION OF THE COMPANIES ACT/ 1 & B CODE: U/S 397/398 of Companies Act, 1956,

SI. N	10.	Name	Designation	Repre	esentation	Signature
<u>1.</u>	Ms Mo	mmed 10	ur Adroca	te of	etitioners?	Mayor
3.	MR. RA	UPLEET S.	ionly pado	cale 1	Espadent 1,29	Honord
		Sadhna	Upadhyaya i	Adv.	Perp.	wily
			MAR Advocat	_		- An

CP No. 140/ND/2013

Today, out of turn on being mentioned by the counsel for the petitioner seeking adjournment, stating reason that arguing counsel could not arrive at Allahabad due to delay in the flight.

Keeping in view of the circumstances, the case is adjourned for argument.

The matter to be listed on 28th February, 2018.

Date: 25/01/2018

Typed by

Jyoti

(Stenographer)

H.P. Chafurvedi, Member(Judicial)